

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 82(ND)2015**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**



**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

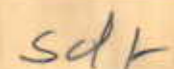
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------


1	Pushkar Kaur	For RDS R3		
2	Aishwarya Mishra	Adv. Order	Petitioner	

None for the petitioner.

2. Learned counsel for Respondents Nos.2 & 3 confirms that the interim order passed on 01.06.2016 has been complied with. He however, prays for some time to file his reply.

3. Let the same be filed before the next date of hearing i.e., 26<sup>th</sup> July, 2016 at 10.30 a.m.

  
(Ina Malhotra)  
Member Judicial

  
(R.Varadharajan)  
Member Judicial

At this stage, Ms. Aishwarya Mishra, has appeared on behalf of the petitioner and has been informed about the proceedings.